

ITEM NO.26
(Part-heard)

COURT NO.7

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 12393/2013

(Arising out of impugned final judgment and order dated 04-12-2012 in WPC No. 6314/2012 passed by the High Court Of Delhi At New Delhi)

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

SHRI HARANANDA & ORS.

Respondent(s)

WITH

SLP(C) Nos. 35548-35554/2015 (XIV)

S.L.P.(C)...CC No. 5735/2016 (XIV)
(FOR PERMISSION TO FILE SLP ON IA 1/2016)

S.L.P.(C)...CC No. 5736/2016 (XIV)
(FOR PERMISSION TO FILE SLP ON IA 1/2016)

S.L.P.(C)...CC No. 5737/2016 (XIV)
(FOR PERMISSION TO FILE SLP ON IA 1/2016)

S.L.P.(C)...CC No. 5738/2016 (XIV)
(FOR PERMISSION TO FILE SLP ON IA 1/2016)

S.L.P.(C)...CC No. 5743/2016 (XIV)
(FOR PERMISSION TO FILE SLP ON IA 1/2016)

S.L.P.(C)...CC No. 5742/2016 (XIV)
(FOR PERMISSION TO FILE SLP ON IA 1/2016)

S.L.P.(C)...CC No. 5740/2016 (XIV)
(FOR PERMISSION TO FILE SLP ON IA 1/2016)

SLP(C) No. 13937/2016 (XIV)

Date : 04-12-2018 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s) Mr. Aman Lekhi, ASG
Ms. Binu Tamta, Adv.
Mr. Syed Shahid Hussain Rizvi, Adv.
Mr. S.K. Pathak, Adv.
Ms. Prerna Priyadarshini, Adv.
Mr. Raj Bahadur, Adv.
Mr. B. V. Balaram Das, AOR
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Mr. Sidharth Luthra, Sr. Adv.
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For Respondent(s) Mr. Amit Kumar, AOR

Mr. Sudhanshu S. Pandey, Adv.
Mr. Gaichangpou Gangmei, AOR
Mr. Abhishek R. Shukla, Adv.
Mr. Kahorngam Zimik, Adv.

Mr. Shyam Divan, Sr. Adv.
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Mr. Ajay Singh, Adv.
Mr. Maneesh Pathak, Adv.
Mr. Rajeev Kumar Jha, Adv.
Mr. Ajit Kulshreshtha, Adv.

Mr. Deepak Goel, AOR

Mr. Gaurav Agrawal, AOR

Mr. Devashish Bharuka, AOR

Mr. Anil Kumar Gautam, AOR

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Mr. Abhishek Puri, Adv.
Mr. P. N. Puri, AOR

Mr. Shyam Divan, Sr. Adv.
Mr. Guru Krishna Kumar, Sr. Adv.
Mr. Vishnu Shankar Jain, AOR
Mr. Pankaj Kumar Verma, Adv.

Mr. Vishwajit Singh, AOR
Mr. Pankaj Singh, Adv.
Ms. Ridhima Singh, Adv.
Ms. Vijaya Singh, Adv.
Ms. Akansha Singh, Adv.
Mr. Sushmit Chauhan, Adv.
Ms. Srishti Khanna, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Mr. Aman Lekhi, learned ASG appearing for the appellants started his arguments at 2.00 p.m and concluded at 3.10 p.m.

Thereafter, Mr. Guru Krishna Kumar, learned Senior Advocate appearing for the respondents started his arguments and was on his legs when the Court rose for the day leaving the matters as part-heard.

List tomorrow (05.12.2018) as part-heard at 10.30 a.m.

(R. NATARAJAN)
COURT MASTER (SH)

(TAPAN KUMAR CHAKRABORTY)
ASSISTANT REGISTRAR